

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.46**

**IA No. 736/99/2023**

**And**

**CP (IB) No. 340/Chd/Pb/2022**

**Under Section 95, IBC 2016**

**In the matter of:-**

Punjab National Bank

...Petitioner

Versus

Narinder Chugh

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.12.2023.

Sd/-  
**Court Officer**

November 1, 2023

*Pdp*